

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1624(KB)2019
IA(COMPANIES.ACT)/67(KB)2024, IA(COMPANIES.ACT)/61(KB)2022,
IA(COMPANIES.ACT)/53(KB)2022, COMP.APPL/179(KB)2020,
COMP.APPL/1622(KB)2019, IA(COMPANIES.ACT)/130(KB)2022,
COMP.APPL/118(KB)2020

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

IN THE MATTER OF	LAXMI TANTIA VS GREENZEN BIO PRIVATE LIMITED AND ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the petitioner
Ms. Urmila Chakraborty, Adv.]
Mr. Ayan Chakraborty, Adv.]
Ms. Sohini Mukherjee, Adv.]

Mr. Riteek Baheti, PCS] For the applicant in IA(COMPANIES.ACT)/61(KB)2022

Mr. D. N. Sharma, Adv.] For R-1 to R-3
Mr. Aasish Choudhary, Adv.]
Mr. Sourojit Das Gupta, Adv.]
Ms. Meera Agarwal, Adv.]

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. List the matter for continuation of arguments on **18.06.2024 at 01:00 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.